

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.100/4043/2015

This the 29th day of November, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Sh. Mallu Ram
Aged 54 years
S/o Sh. Shiv Ram
Presently working as
Helper Khalasi Under the Control &
Supervision of Sr. Section Engineer
Works (E)/TKD, Tuglakabad
Delhi.Applicant

(By Advocate : None)

Versus

1. Union of India through
The General Manager,
Northern Railway
Baroda House (Head Quarter)
New Delhi-110001.

2. The Divisional Railway Manager,
Northern Railway, Delhi Division
State Entry Road,
New Delhi

3. The Senior Divisional Personnel Officer,
Northern Railway, DRM Office
New Delhi. Respondents

(By Advocate: Shri R.N. Singh)

ORDER(ORAL)**Justice M.S.Sullar, Member(J):**

As is evident from the record that, nemo has appeared on behalf of the applicant on 09.11.2016, when this case was listed for hearing. Consequently, in the interest of justice, the OA was adjourned for today for arguments.

2. Today again, nobody is appearing on behalf of the applicant to argue this old Original Application (OA), despite repeated adjournments, so we have no other option, but to dismiss the OA in default.
3. Therefore, this OA is dismissed in default on account of non-prosecution.

(P.K.Basu)
Member (A)

(Justice M.S.Sullar)
Member (J)

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